

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 103
368/252/ND/2020**

**IN THE MATTER OF:
Dhanjal Electrotech Pvt. Ltd.**

...APPELLANT

Vs

The Registrar Of Companies

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 26.10.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant
For the ROC
For the Income Tax Department**

**:Mr. Anupam Tripathi, CS
:Ms. Sweety Kumar, AROC
:Ms. Lakshmi Gurung, Sr. St.
counsel and Ms. Abeeda Mujahid,
Jr. St. counsel**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and sought for 3 weeks' time in the matter. The Ld. Counsel for the Income Tax Department is present and sought for 3 weeks' time in the matter. The time prayed for is granted. Post the matter to 27th November, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)